

Plywood Companies

2843. SHRI ANIL BASU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

- (a) the forest area allotted to Plywood Companies;
- (b) the location of such area and the name of the Companies to whom such areas were allotted ;
- (c) the amount of revenue earned from each Company through such allotment ; and
- (d) the impact of Plywood Industries on environment and ecology?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH):

(a) No forest area has been allotted to plywood companies for its development.

(b) to (d). Do not arise.

Catering Contractors

2844. SHRI HARI KEWAL PRASAD :

SHRI UPENDRA NATH VERMA :

Will the Minister of RAILWAYS be pleased to state:

(a) whether the permission for additional facilities like tea stall, trolleys, kiosks, trainside vendors and other additional items has been given to provide catering contractors by the Western and Central Railways ;

(b) if so, the names of the stations where such permission have been provided to private Railway Catering Contractors ;

(c) whether the licence fee was also increased at the time of giving permission of such additional facilities/items ;

(d) if so, what was the earlier and revised Licence Fee in each such case where permission of additional facilities was given ;

(e) whether the enhanced Licence Fee has been recovered in all such cases ; and

(f) if not, the details of such cases and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (f). Information is being collected and will be laid on the Table of the Sabha.

Computerisation of the Public Distribution System

2845. SHRI RABI RAY :

SHRI RAMESH CHAND TOMAR :

SHRI GOPI NATH GAJAPATHI :

SHRI DHARMANNA MONDAYYA SADUL:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government have a proposal to computerise the Public Distribution System ;

(b) if so, the details thereof ;

(c) the time by which it is likely to be discussed with State Governments for its speedy implementation; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH) : (a) to (d). The Central Government has decided to utilise the facilities of the National Informatics Centre to monitor progress of Revamped Public Distribution System (RPDS) through a Computerised Management Information System (MIS). For this purpose, a set of proformae have been designed and sent to the States/UTs for collection and transmission of data. These proformae are designed to collect information on various aspects of the implementation of the RPDS from the States/UTs. Responsibility for all operational aspects of the PDS/RPDS rests with the State Governments/U.T. Administrations. Some State Governments have already implemented a Computerised MIS. No definite time limit can be set for implementation of Computerised MIS by all the States/U.T.s because it depends upon the response of each State Government/U.T. Administration.